

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession of orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S. No.	Name of Judicial Officer (Column No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Muneesh Garg, ASJ-01 (POCSO)	Ms. Richa Parihar, (FTSC) (POCSO)-01	Ms. Shilpi Jain, (FTSC)(POCSO)-02
2	Ms. Richa Parihar, (FTSC) (POCSO)-01	Ms. Shilpi Jain, (FTSC)(POCSO)-02	Sh. Muneesh Garg, ASJ-01 (POCSO)
3	Ms. Shilpi Jain, (FTSC)(POCSO)-02	Sh. Muneesh Garg, ASJ-01 (POCSO)	Ms. Richa Parihar, (FTSC) (POCSO)-01
4	Sh. Dheeraj Mor, ASJ-02	Sh. Sanjay Sharma, ASJ-03	Sh. Sushil Anuj Tyagi, ASJ-04
5	Sh. Sanjay Sharma, ASJ-03	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Vijay Shankar, ASJ-05
6	Sh. Sushil Anuj Tyagi, ASJ-04	Sh. Vijay Shankar, ASJ-05	Sh. Dheeraj Mor, ASJ-02
7	Sh. Vijay Shankar, ASJ-05	Sh. Dheeraj Mor, ASJ-02	Sh. Sanjeev Kumar-II, Special Judge (NDPS)
8	Sh. Dharmender Rana, Special Judge (NDPS)	Sh. Sanjeev Kumar-II, Special Judge (NDPS)	Sh. Vinay Singhal, Special Judge (Electricity Court-01)
9	Sh. Sanjeev Kumar-II, Special Judge (NDPS)	Sh. Dharmender Rana, Special Judge (NDPS)	Sh. Atul Krishna Aggarwal, ASJ-2 (SFTC)
10	Sh. Vinay Singhal, Special Judge (Electricity Court-01)	Sh. Vikrant Vaid, Special Judge (Electricity Court-02)	Sh. Dharmender Rana, Special Judge (NDPS)
11	Sh. Vikrant Vaid, Special Judge (Electricity Court-02)	Sh. Vinay Singhal, Special Judge (Electricity Court-01)	Ms. Ritu Singh, ASJ (FTSC) (RC)
12	Sh. Atul Krishna Aggarwal, ASJ-2 (SFTC)	Ms. Ritu Singh, ASJ (FTSC) (RC)	Sh. Vikrant Vaid, Special Judge (Electricity Court-02)
13	Ms. Ritu Singh, ASJ (FTSC) (RC)	Sh. Atul Krishna Aggarwal, ASJ-2 (SFTC)	Sh. Sanjay Sharma, ASJ-03

28.9.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

Dated 28 SEP 2022

No. 23509 - 539 - 1 / 1709 /F.1(3)/Gaz/2022

Sub:-Link ASJ (Central) Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The Sr. AO(J)/AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. Branch In-charge, General Branch (Central) with reference to letter No.6100-110-I/Security & Fire Safety/Genl.I/THC/19 Dated 16.03.2019.
6. The P.S./Reader to the undersigned.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

